Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.17 of 2011, Appeal No. 18 of 2011 &
Appeal No.19 of 2011

Dated: 29th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Tata Power Co. Ltd …… Appellant (s)

Versus

M.E.R.C ….. Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Ms. Poonam Verma

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. Richa Bhardwaja

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **21.10.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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Time and again there is need